

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

MA 366/2018 IN CP (IB)-1347/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.08.2018**

NAME OF THE PARTIES: **PUNJAB NATIONAL BANK**

v/s.

VANDANA ENERGY & STEELS PVT. LTD.

SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

18. MA 366/2018 IN CP (IB)-1347/MB/2017

At request, list this matter on 5.9.2018.

SDI-

RAVIKUMAR DURASAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)